

Invitation



The e-Committee of the Supreme Court of India

Invites you for the

Digital Distribution of the eCertificates to the Master Trainers

by **Dr Justice Dhananjaya Y Chandrachud,**

Judge, Supreme Court of India and Chairperson, e-Committee.

On 8 February, 2022 at 5.00 PM

The Virtual function will be live on the YouTube channel of the e-Court Services India. Click to watch live

<https://m.youtube.com/watch?v=GvyP3wVMaQ8&feature=youtu.be>

Justice R C Chavan

Vice-Chairperson

Mr Atul M Kurhekar

Member - Processes

Mr Ramesh Babu

Member - Project Management

Ms R Arulmozhi Selvi

Member - Human Resources

Mr Kuldeep Singh Kushwah

Member – Systems

Programme

- 05.00 PM **Opening remarks**
Ms R Arulmozhiselvi
Member - Human Resources,eCommittee.
- Special Address**
- 05.03 PM Mr Justice Amreshwar Pratap Sahi (Retd.)
Director, National Judicial Academy.
- 05.06 PM Mr Barun Mitra,
Secretary, Department of Justice, Government of India.
- 05.10 PM **Digital Distribution of the eCertificates to the Master Trainers
& Keynote address**
Dr Justice Dhananjaya Y Chandrachud,
Judge, Supreme Court of India and Chairperson, e-Committee
- 05.27 PM **Vote of thanks**
Justice R.C.Chavan,
Vice-Chairman, eCommittee, Supreme Court of India

(Note: During the virtual function the Chairperson, eCommittee will formally inaugurate the Digital Distribution of the e-certificates to the Master Trainers. The Digital certificates will be sent to the respective High Courts from where they will be handed over to all the Master trainers (Advocates, Judicial officers, Court Staff)